

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1239/2020

This the 10th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Javid Ahmad Allie Aged 47 years, S/o Mohd Zaffar Alie, R/o Mochua, Baghi Mehtab, Srinagar.

.....Applicant

(Advocate:- Mr. M Y Bhat-**Not Present**)

Versus

1. U.T. of Jammu and Kashmir through Financial Commissioner to Government Finance Department, Civil Secretariat, Srinagar/Jammu.
2. Director General, Economics and Statistics, J&K

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 02.03.2021, nobody had joined the video conference on behalf of the applicant and the case was fixed for today i.e., 10.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**